

## CENTRAL ADMINISTRATIVE TRIBUNAL

## PRINCIPAL BENCH

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O. A. No.2607 of 1991

Dated at New Delhi, this 1st day of February, 1996

Hon'ble Mr Justice B. C. Saksena, Vice Chairman (J)  
Hon'ble Mr K. Muthukumar, Member (A)

The Scheduled Castes Uplift Union  
(Military Engg. Service, Scheduled Castes/Tribes  
Employees Branch) **represented through**  
Chairman, S.C.U.U.

Choote Lal  
General Secretary  
C/o Shri M. R. Bhardwaj, Advocate  
D-7, Hauz Khas  
NEW DELHI-110016.

By Advocate: None present. ... Applicant

versus

Union of India, through

1. Secretary of Defence  
South Block  
NEW DELHI-110001.

2. Secretary  
Department of Personnel and  
Training, North Block  
NEW DELHI-110001.

3. Engineer-in-chief  
Army Headquarters  
NEW DELHI-110001.

### ... Respondents

### Q R D E R (Original)

Mr Justice B. C. Saksena, V.G.L.

The cause list shows that this case has remained on board after it was listed on 19.1.96, i.e. on 29th, 30th and 31st of January, 1996 as item No.10, 8 & 5 respectively. On all the dates, none appeared for the applicant. Today also none has appeared on behalf of the applicant. In the

circumstances, the O.A. is dismissed in default ~~and for non-~~ prosecution.  
appearance.

(K. Muthukumar)  
Member(A)

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(B. C. Saksena)  
Vice Chairman (I)